

(ख) ऐसे रेलवे स्टेशन कितने हैं तथा उनके नाम क्या हैं जहां टिकट बांटने और स्थान सुरक्षित कराने का कार्य एक ही खिड़की से नहीं किया जाता; और

(ग) ऐसे रेलवे स्टेशनों की संख्या कितनी है तथा उनके नाम क्या हैं जहां टिकट बांटने और स्थान सुरक्षित करने का कार्य एक ही खिड़की पर किया जाता है ?

रेलवे मंत्री (श्री नन्दा) : (क) से (ग). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

उत्तर रेलवे में रेलवे स्टेशनों पर बुकिंग तथा आरक्षण की सुविधायें

10249. श्री हुकम चन्द कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) उत्तर रेलवे में ऐसे कितने रेलवे स्टेशन/जंक्शन हैं जहां आरक्षण की कोई सुविधा नहीं है ;

(ख) उन रेलवे स्टेशनों की संख्या कितनी है तथा उनके नाम क्या हैं जहां बुकिंग तथा आरक्षण एक ही खिड़की से नहीं किया जाता है, और

(ग) उन स्टेशनों/जंक्शनों की संख्या कितनी है तथा उनके नाम क्या हैं जहां बुकिंग तथा आरक्षण एक ही खिड़की पर होता है ?

रेलवे मंत्री (श्री नन्दा) : (क) से (ग). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

मध्य रेलवे में रेलवे स्टेशनों पर बुकिंग तथा आरक्षण की सुविधायें

10250. श्री हुकम चन्द कछवाय : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) मध्य रेलवे में ऐसे कितने रेलवे स्टेशन/जंक्शन हैं जहां आरक्षण की कोई सुविधा नहीं है ;

(ख) उन रेलवे स्टेशनों की संख्या कितनी है तथा उनके नाम क्या हैं जहां बुकिंग तथा आरक्षण एक खिड़की से नहीं किया जाता ; और

(ग) उन स्टेशनों/जंक्शनों की संख्या कितनी है तथा उनके नाम क्या हैं जहां बुकिंग तथा आरक्षण एक ही खिड़की पर होता है ?

रेलवे मंत्री (श्री नन्दा) : (क) से (ग). सूचना इकट्ठी की जा रही है और सभा-पटल पर रख दी जायेगी ।

Authorised and paid up Capital of Film Companies

10251. SHRI ARJUN SINGH BHADORIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the authorised and paid-up capital of the Premier Film Corporation Limited, Mysore, Sarathi Studio (P) Limited, Hyderabad and Golden Cine Studio (P) Limited, Madras at the time of their setting up and as on the 31st March, 1970 and the names and addresses of the members of their Board of Directors ;

(b) whether the Managing Director and his son have been found guilty of gross misuse of the Company money and whether any investigations have been made ;

(c) if so, the findings thereof ; and

(d) the total assets of the Directors of the above Companies and their associate concerns ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information sought in respect of the three companies in question is given in the statement appended.

Statement

(1) Premier Film Corporation Ltd., Mysore :

(a) The authorised and paid up capital of M/s. Premier Film Corporation Ltd., Mysore at the time of incorporation viz., 11-12-1953 was

Rs. 5 lakhs and Rs. 80,000 respectively. According to the latest Balance sheet of the company for the year ended 31st December, 1967, the corresponding figures have been shown as Rs. 5 lakhs and Rs. 3,63,000 in the same order.

The Annual Accounts of the company for the years ended 31st December, 1968 and 1969 have not yet been filed.

M/s. Premier Film Corporation Ltd. has got two directors. Their names and addresses are given below :

Name of Director	Address
1. M. N. Rajashekar	368/1, New Sayyaji Rao Road, Mysore.
2. Smt. M. N. Sharada	Chittaranjan Mahal, Yelwal Road, Mysore

(b) and (c). The Government have not received any sub-complaint.

(d) The total assets of the directors in the company in terms of their share-holdings are 4,260 shares of Rs. 10/- each.

(2) *Sri Sarathi Studios Pvt. Ltd., Hyderabad :*

(a) M/s. Sri Sarathi Studios Pvt. Ltd. was registered on 9-3-1953 at Madras. Its authorised capital at the time of incorporation was Rs. 10 lakhs. According to the latest available Balance sheet of the company for the year ending 30th June, 1968, the authorised and paid up capital of the company stood at Rs. 10 lakhs and Rs. 8,50,000.

The names of the directors of the company are as follows :

1. K. Srinivasarao, Managing Director.
2. S. R. Y. Ramakrishna Prasad.
3. V. R. G. K. M. Prasad.
4. Anil Kumar S/O K. Srinivasarao.

(b) and (c). The Government have not received any such complaint.

(d) The total assets of the Directors in the company in terms of their

share-holdings are indicated below :

Name of Director	No. of shares held
1. K. Srinivasarao	975 shares of Rs. 100/- each
2. S. R. Y. Ramakrishna Prasad	1623 shares of Rs. 100/- each
3. V. R. G. K. M. Prasad	50 shares of Rs. 100/- each
4. Anil Kumar	950 shares of Rs. 100/- each

(3) *Golden Cine Studio Pvt. Ltd., Madras :*

(a) M/s. Golden Cine Studio Pvt. Ltd., was registered on 25-7-1956 at Madras. Its authorised capital at the time of incorporation was Rs. 15 lakhs. As on 31st March, 1969, the authorised and paid up capital of the company has been shown as Rs. 15 lakhs and Rs. 8 lakhs respectively.

The Annual Accounts of the company for the year ended 31st March, 1970 are not yet due.

The names and addresses of the Directors of the company are as follows :

Name of Director	Address
1. J. M. A. Mohamed Farouq, Managing Director	49/1, Karneswarar Koll Street, Madras-4.
2. J. M. Kamaludin	4, Valmiki Street, Madras-17.
3. G. Krishnan. urthy Iyer	6, Hanumar Koll Street, Madras-17.
4. K. Santha	4, Gopalakrishna Iyer Road, Madras-17,
5. K. Vimala	—do—
6. K. Padma	—do—

(b) and (c). The Government have not received any such complaint.

(d) The total assets of the Directors of the company in terms of their share-holdings are as under :

Name of Director	No. of shares held
1. J. M. A. Mohamed Farouq	45 shares of Rs. 1000/- each
2. J. M. Kamaludin	5 Shares of Rs. 1000/- each
3. G. Krishnamurthy Iyer	Nil
4. K. Santha	20 shares of Rs. 1000/- each
5. K. Vimala	—do—
6. K. Padma	—do—

Meeting of Representatives of Industrial and Commercial Organisations with Adviser to West Bengal Governor

10252. SHRI D. N. PATODIA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that the representatives of various Industrial and Commercial Organisations met the Principal Adviser to the West Bengal Governor on the 24th April, 1970 ;

(b) if so, the main points discussed ;

(c) whether the Principal Adviser is reported to have stated that Government are taking steps to create better industrial atmosphere in the State ; and

(d) if so, the details of the scheme drawn up in this connection ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). Information is being collected and will be placed on the Table of the House.

छोटे पैमाने के उद्योगों के सम्बन्ध में लोकनायक समिति का प्रतिवेदन

10253. श्री मोल्लू प्रसाद : क्या औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि छोटे पैमाने के

उद्योग सम्बन्धी बोर्ड ने जून, 1969 में उस उप-समिति के प्रतिवेदन पर विचार किया था जिसका छोटे पैमाने के उद्योगों के बारे में डा० पी० एस० लोकनायक की अध्यक्षता में गठन किया गया था ;

(ख) यदि हां, तो बोर्ड द्वारा की गई मुख्य सिफारिशें क्या हैं और क्या भारत सरकार ने उन सिफारिशों पर विचार कर लिया है ; और

(ग) यदि हां, तो उसके क्या परिणाम निकले हैं ?

औद्योगिक विकास, आन्तरिक व्यापार तथा समवाय-कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) जी, हां। जनवरी, 1970 में हुई अपनी बैठक में लघु उद्योग बोर्ड ने प्रतिवेदन पर विचार विमर्श किया था।

(ख) और (ग). बोर्ड की प्रमुख सिफारिशें थी कि सामान्य तौर पर लघु उद्योगों तथा प्रमुख रूप में सहायक उद्योगों का भावी विकास वैधानिक आधार पर किया जाना चाहिये तथा इस सम्बन्ध में उपयुक्त कानून तैयार करने के लिए एक उच्चाधिकार प्राप्त समिति का गठन किया जाना चाहिये। ये सिफारिशें सरकार के विचाराधीन हैं।

राष्ट्रीय तथा क्षेत्रीय स्तर पर रेलवे सलाहकार समितियां

10254. श्री मोल्लू प्रसाद : क्या रेलवे मंत्री राष्ट्रीय तथा क्षेत्रीय स्तर पर रेलवे सलाहकार समितियों के बारे में 21 अप्रैल, 1970 के अतारंकित प्रश्न संख्या 6932 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि औपचारिक सलाहकार समितियों के बारे में जानकारी न देने के क्या कारण हैं ?

रेलवे मंत्री (श्री नन्दा) : जिस प्रश्न का उल्लेख किया गया है उसके उत्तर में औपचारिक परामर्श समितियों के सम्बन्ध में सूचना दी जा चुकी है।